

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. OF 2005 (D.No. 184/05)

Applicant (s) Navendra Kumar.

Respondent (s) U.O.I & Co

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

order

None present for appeal.

Defects have not removed
despite sufficient time granted
to the applicant. The registration
of this O.A. is declined as
per Honble Court decision (orders
dt. 03/8/05).

Copy

(K.C. Goyal)

S.O. (S)

- for Registrar.

Recd Copy
15/9/05

Mr. A. A. Bhambhani
of Health Permit

Part II and III destroyed
in my presence on 12-1-44
under the supervision of
section officer () as per
order dated 18/12/43.

Section officer (Record)

17/1/44